

15

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.158/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th October 2017, 10.30 A.M

Name of the Company		Sushil Kumar Ganeriwala. -Versus- Bengal Brahmaputra Buildcon Pvt. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANKO BANERJEE, Sr. Adv
 2. SWAPNA CHOUBEY, Adv.
 3. MOHAN KAM GOENKA, PLS.
 4. TANVEE, PLS

} Respondents

Tanvee
12/10/17

5. CS. SANJAY KUMAR GUPTA
 (CPS)
6. CS. ROHIT KUMAR KESHRI
 (CPS)

} PETITIONER.

Sanjay
12/10/17

Rohit Keshri
12/10/17.

ORDER

Ld. Counsel for the petitioner and the respondents are present.

The case is already listed for tomorrow.

Jinan K.R.

(Jinan K.R.)
Member (J)

Vijai Pratap Singh

(Vijai Pratap Singh)
Member (J)